

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 3480
ANSWERED ON 01.04.2022

TOTAL RAILWAY LAND IN INDIA

3480. SHRI TIRUCHI SIVA:
SHRI KUMAR KETKAR:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Ministry has details of the total land of railways in India, if so, the details thereof, State-wise and city-wise as on date, if not, the reasons therefor;
- (b) whether the Ministry has details of the total railway land taken by slums, if so, the details thereof, State-wise and city-wise, as on date; and
- (c) whether Railways have rehabilitated the slum dwellers in the vicinity, if so, the State-wise and city-wise details as on date, if not, the reasons therefor?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 3480 BY SHRI TIRUCHI SIVA AND SHRI KUMAR KETKAR ANSWERED IN RAJYA SABHA ON 01.04.2022 REGARDING TOTAL RAILWAY LAND IN INDIA

(a) and (b): As on 31.03.2021, the total land in possession of Indian Railways is about 4.84 lakh hectares. Railways do not maintain State-wise and city-wise details of Railway land and encroachments. Only zone-wise details/data of total land and encroachments are maintained by Railways. Zone-wise details of Railway's total land and land under encroachment/illegal occupation which includes slums are as under:-

(Figures in hectares)

Zonal Railway	Total Land	Encroached Land
Central	29421.88	55.83
Eastern	20950.34	22.60
East Central	37210.37	1.37
East Coast	23059.33	13.15
Northern	44005.53	175.99
North Central	19352.98	41.44
North Eastern	25648.15	23.31
Northeast Frontier	48357.50	93.86
North Western	25741.58	18.34
Southern	26952.68	55.15
South Central	32450.47	15.72
South Eastern	42850.92	140.93
South East Central	23115.19	41.58
South Western	19253.27	16.26
Western	38273.63	52.52
West Central	23585.08	36.56
Metro	147.20	0.27
Production Units	3993.53	5.43
Total	484369.63	810.31

...2/-

(c) Rehabilitation of slum dwellers on Railway land is not possible due to Railway's operational and infrastructural needs. Housing is a State Subject and responsibility for providing alternative sites for rehabilitation / resettlement as well as bearing cost for the same, vest with the State Governments or the Urban Local Bodies concerned.
